STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Lily Prasad

3. Present post held(with date) CTO since 15th Jan, 2021

2. Service to which the officer belongs FSSAI

4. Present Pay L13

5. Date of Appointment 08-12-2020

6. Date of Birth 24-04-1971

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1. Tronica City, Near Loni, Ghaziabad	Plot No B1/C-153, Tronica City, Ghaziabad	Cost of Land at the time of purchase – 3.6 L Date of Purchase - Jan, 2001 Cost of Construction – 19 L Construction Year - 2012	Not Evaluated	Owned by self	Purchased under the installment scheme of UPSIDC, Ghaziabad	NA	
2. Vaishali, Ghaziabad	UG4 (First Floor), Plot No 116, Sector – 6, Vaishali, Ghaziabad	Cost of flat – 6.8 Lakh Date of Purchase – Dec, 2005	Not Evaluated	Owned by Lily Prasad and Tanmoy Prasad (Husband)	Flat purchased under residential scheme through loan from HDFC Home Loan	NA	

Signature: *Lily Prasad*

Name: Lily Prasad

Designation: CTO

Date: 28/01/2022

Note

1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
2) ** Includes short term leases also.
3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
4) All columns should be filled duly typed neatly.
5) To be submitted in triplicate.